

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 03.12.2021 (FRIDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon’ble Mr. Justice M. Venugopal, Member (Judicial), Hon’ble Mr. V.P. Singh, Member (Technical) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Clarification**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 461 of 2021	Union Bank of India on Behalf of Committee of Creditors of Dewan Housing Finance Corporation Ltd. Vs. National Housing Bank & Anr.	Raunak Dhillon	Negandhi Shah Mohammed Himayatullah Radhika Venugopal- R1 Liz Mathew

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-sd/-  
Registrar**